

- (b) Review by Government on the working of the above Federation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 6732/15/12]

Notification of the Ministry of Coal

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL) : Sir, I lay on the Table, under sub-section (1) of Section 28 of the Mines and Minerals (Development) Act, 1957, a copy each (in English and Hindi) of the following Notifications of the Ministry of Coal :

- (1) G.S.R. 816 (E), dated the 17th November, 2011, specifying the powers to be exercised by the coal controller under rules 9 and 11 of the Colliery Control Rules, 2004.
- (2) G.S.R. 817 (E), dated the 17th November, 2011, publishing the Colliery Control (Amendment) Rules, 2011.
- (3) G.S.R. 818 (E), dated the 17th November, 2011, rescinding the Colliery Control Order 2000. [Placed in Library. *See* No. L.T. 6771/15/12]

Reports and Accounts (2010-11) of Narmada Control Authority, Indore and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers :-

- (a) Annual Report and Accounts of the Narmada Control Authority, Indore, for the year 2010-11, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 6676/15/12]

Notification of the Ministry of Power

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOAL) : Sir, I lay on the Table, under sub-section (1) of Section 59 of the Energy Conservation Act, 2001, a copy (in English and Hindi) of the Ministry of Power Notification No. G.S.R. 645 (E), dated the 26th August, 2011, publishing the Energy Conservation (Inspection) Amendment Rules, 2011. [Placed in Library. *See* No. 6691/15/12]
